

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.1098
TO BE ANSWERED ON 21-12-2017

World Bank Assistance under SBM

1098. SHRI RABINDRA KUMAR JENA:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the World Bank has signed an agreement for a loan of \$ 1.5 billion to support the Swachh Bharat Mission-Gramin (SBM-G);
- (b) if so, the present status of release of these funds;
- (c) whether it is true that these funds have been stalled due to the delay in commissioning of an independent verification agency to conduct a survey of projects implemented on the ground at various phases and if so, the details thereof and the steps being taken by the Government for the early release of these funds;
- (d) if not, the reasons for delay in release of World Bank loan;
- (e) whether a 'commitment fee' is being paid on the loan received or yet to be received from the World Bank and if so, the details thereof; and
- (f) if not, whether the Government is incurring any losses or making any payments due to delay in release of World Bank funds?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Yes.
- (b) This Ministry has released, as per record, an amount of Rs.1,06,15,251/- as on 19.12.2017.
- (c) No funds have been released to States/UTs as on date.
- (d) Independent Verification Agency for National Annual Rural Sanitation Survey is under progress. After completion of survey funds will be released to States/UTs.
- (e) and (f) Commitment Charges of Rs.37.29 crore have been paid. Interest amount to Rs. 76.22 lakh have been paid. Other Charges amount to Rs. 25.01 crore have also been paid.